

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1400
ANSWERED ON:03.12.2012
RIVER POLLUTION BY THERMAL PLANTS
Bhujbal Shri Sameer ;Pradhan Shri Nityananda

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the thermal plants are polluting the lakes, streams, wells, rivers and water bodies all around their sites;
- (b) if so, the details thereof, along with the steps taken by the Government to clean the surrounding areas of such power plants;
- (c) whether the Government has received any complaints in this regard;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a)to(e) During 2010-2012, the Central Pollution Control Board (CPCB), under its Environment Surveillance Squad Programme, inspected Thermal Power Plants and found eight of them violating the effluent discharge limits. Directions were issued by CPCB under Section 5 of the Environment (Protection) Act, 1986 to the eight power plants to ensure compliance of effluent discharge limits in a time bound manner. The details of the Power Plants are given at Annexure.